

ITEM NO.44

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1530/2024

RISHI TALWAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pankaj Tiwari, Adv.
Mr. Aurangzeb Khan, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Saif Ali, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service report from the concerned High Court in
respect of the sole respondent.

Await original records from the High Court and Trial Court.

Issue fresh reminder for service report and original
records.

List again on 21.11.2024.

SUJATA SINGH
Registrar

HJ